

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 312/MP/2015**

Subject : Petition under Section 79 (1) (f) of the Electricity Act, 2003, qua adjudication over payment of transmission charges and other liabilities under the Bulk Power Transmission Agreement between Meenakshi Energy Private Limited , a generating company, and Power Grid Corporation of India Ltd., the Central Transmission Utility.

Date of hearing : 19.1.2017

Coram : Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : Meenakshi Energy Private Limited.

Respondents : Power Grid Corporation of India Limited.

Parties present : Shri Indranil Ghosh, Advocate, MEPL  
Shri Kunal Singh, Advocate, MEPL  
Ms. Suparna Srivastava, Advocate, PGCIL  
Ms. Jyoti Prasad, PGCIL  
Shri Swapnil Verma, PGCIL  
Shri A.M. Pavgi, PGCIL

**Record of Proceedings**

Learned counsel for the petitioner submitted that PGCIL vide its letter 3.1.2017 has claimed the LC for a reduced amount of LTA i.e. 727 MW out of 910 MW and has requested the petitioner to convene a meeting with PGCIL. Learned counsel for the petitioner requested for two weeks time to initiate steps in pursuance of the said letter dated 3.1.2017.

2. Learned counsel for PGCIL submitted that out of 910 MW, 727 MW is the quantum which was agreed to in the Joint Co-ordination Committee (JCC) Meeting held in the last week of December. Learned counsel for PGCIL further submitted that the petitioner can substantiate either of the two claims i.e. either the occurrence of Force Majeure or the quantum of 727 MW which can be transferred. Learned counsel for PGCIL requested for two weeks time to place on record the Minutes of Meeting.

3. After hearing the learned counsels for petitioner and PGCIL, the Commission directed the petitioner to take steps in pursuance of the PGCIL's letter dated 3.1.2017. The Commission directed PGCIL to file on affidavit, the Minutes of Meeting on or before 13.2.2017.

4. The petition shall be listed for hearing on 9.3.2017.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Legal)**